NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	To furnish name of IRP	433(e) / 433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL.	NAME (IN CAPITAL)	9	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	Shobbad R

Stoben Bhankatt. 9845577623

Counsel for respondent is present. She requested the Tribunal to address a letter to the IBBI to appoint an IRP in this case. She reported that she is unable to suggest the name of IRP and therefore, requested the Tribunal to address letter to the IBBI. Registry is directed to address a letter to IBBI for appointment of IRP in this case.

List it on 26.10.2017.

MEMBER (J)